

**New filling- of the reserved posts in
IPCL**

2544. SHRI RAMSINGHBHAI PATALIYABHAI RATHVAKOLI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received complaints that the posts reserved for persons belonging to SCs and STs in IPCL are not being filled up as per quotas reserved for these categories;

(b) if so, what are the details of such complaints received during the last three years and the action taken in this regard;

(c) how many persons belonging to SC/ST have been recruited during the last three years and what percentage is this of the total reserved posts;

(d) how many posts earmarked and reserved for SC/ST are lying vacant at present; and

(e) what action has been taken against officials responsible for not filling up the reserved posts?

THE MINISTER OF STATE, IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) to (e) Information is being collected and will be laid on the Table of the House.

Pykara Thermal Power Station

2545. SHRI M. VINCENT: Will the Minister of ENERGY be pleased to refer to the answer to Unstarred Question 1498 given in the Rajya Sabha on the 4th May, 1987 and state:

(a) whether Central Electricity Authority has since cleared the Pykara ultimate stage hydro-electric power station which was submitted by the Tamil Nadu Government in August, 1982; and

(b) if the answer to part (a) above be in the negative, what are the rea-

sons for the delay, despite the fact that there is a huge shortfall of electricity generation in Tamil Nadu?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) and (b) The proposed Pykara Hydroelectric Project (150 MW) was taken up for clearance by the Central Electricity Authority (CEA) when it was considered necessary to have certain studies carried out by Tamil Nadu Electricity Board (TNEB) which was furnished by them in April, 1987. To enable a consideration of the results of the studies, the CEA have sought certain clarifications from TNEB.

**Thermal boilers manufactured by
BHEL**

2546. SHRI M. VINCENT: Will the Minister of INDUSTRY be pleased to state;

(a) whether it is a fact that substantial orders for the manufacture of thermal boilers and components are being transferred from BHEL, Trichy to another unit at Calcutta;

(b) whether government are aware of the hardships which may be caused to ancillary industries at Trichy due to transfer of orders; and

(c) whether Government would reconsider the decision?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) No, Sir.

(b) and (c) Do not arise.

Power Shortage in the Country

2547. SHRI M. VINCENT: Will the Minister of ENERGY be pleased to state:

(a) whether a new policy is being evolved to increase the power generation and distribution in the country;